

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Special Bench (Video Conference)

CORAM – SHRI P. MOHAN RAJ, HON'BLE MEMBER (J)

CORAM: SHRI SATYA RANJAN PRASAD, HON'BLE MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW
TRIBUNAL,
HYDERABAD BENCH, HELD ON 14.11.2022 AT 02:30 PM THROUGH VIDEO CONFERENCE

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	Company Petition IB/234/2022
NAME OF THE COMPANY	NCC Limited
NAME OF THE PETITIONER(S)	Ooraj Energy Engineering Services (Hyderabad) Pvt Ltd
NAME OF THE RESPONDENT(S)	NCC Limited
UNDER SECTION	9 of IBC

ORDER

Matter adjourned to 08.12.2022.

Self

**Satya Ranjan Prasad
Member (Technical)**

Self

**P. Mohan Raj
Member (Judicial)**